



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Criminal Writ Petition No.

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Nasroodeen Khan
For Respondent(s) : Mr. G.S. Rathore, GA cum AAG

HON'BLE MR. JUSTICE BIRENDRA KUMAR

Order

23/05/2022

Issue notice to the respondents.

Learned Government Advocate cum AAG accepts notice on behalf of the respondents

Let the respondents file reply to the petition within two weeks.

In the meanwhile, as an interim measure, respondents shall ensure protection of life and liberty of the petitioner.

List after two weeks.

सत्यमेव जयते

(BIRENDRA KUMAR),J

ashu /3